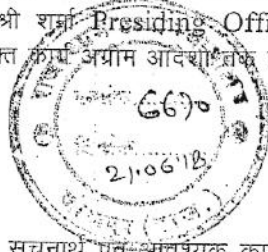


3818
R.J.S.

कार्यालय आदेश

विभागीय आदेश दिनांक 12.04.2017 द्वारा श्री जगमोहन शर्मा, को भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन प्राधिकरण में Presiding Officer के पद पर पदस्थापित किया गया था। विधि विभाग के आदेश क्रमांक प0. 27(6)न्याय/2017/पार्ट दिनांक 30.05.2018 द्वारा श्री जगमोहन शर्मा, को Spl. Judge, Law (Litigation)-cum-Jt. L.R. Law Department Jaipur के पद पर पदस्थापित किया गया है, साथ ही श्री शर्मा को Presiding Officer भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन प्राधिकरण का अतिरिक्त चार्ज दिया गया है।

अतः उक्त आदेश के क्रम में श्री जगमोहन शर्मा को इस कार्यालय से कार्यमुक्त किया जाता है। साथ ही श्री शर्मा Presiding Officer भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन प्राधिकरण का अतिरिक्त कार्य अग्रिम आदेशों के सम्पादन करेंगे।



(रामनिवास जाट)
संयुक्त शासन सचिव

प्रतिलिपि:- निम्न को सूचनाथे एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
2. प्रमुख शासन सचिव, विधि विभाग।
3. शासन सचिव, राजस्व विभाग।
4. श्री जगमोहन शर्मा Presiding Officer भूमि अर्जन, पुनर्वासन और पुनर्व्यस्थापन प्राधिकरण।
5. रजिस्ट्रार, भूमि अर्जन पुनर्वासन और पुनर्व्यस्थापन प्राधिकरण।
6. रक्षित पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2018/6711

Date : 25.06.2018

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.Shri Jag Mohan Sharma, Spl. Judge, Law(Litigation)-Cum-Jt.L.R. Law Deptt.,Jaipur.
- 6.PO, Land Acquisition, Rehabilitation & Resettlement, Authority, Jaipur.
- 7.District & Sessions Judges, Jaipur Metropolitan/Treasury Officer, Jaipur.
- 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 9.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 10.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

25.6.18
REGISTRAR (ADMN.)